

**Before the Appellate Tribunal for Electricity  
(Appellate Jurisdiction)**

**APPEAL NO. 205 OF 2010**

Dated: 27<sup>th</sup> May, 2011

**Present : Hon'ble Mr. Justice M. Karpaga Vinayagam, Chairperson  
Hon'ble Mr. M. B. LAL, Technical Member (P&NG)**

**GAIL India Ltd. ... Appellant/Petitioner(s)  
Versus  
Petroleum & Natural Gas Regulatory Board & Ors. ... Respondent (s)**

Counsel for the Appellant(s) : Mr. Anand K Ganesan  
Counsel for the Respondent (s) : Ms. Anita Sahani For R-1  
Mr. Kumar Shashank For R-2  
Mr. Achint R Singh For R-3

**ORDER**

Written submissions have been filed by all the parties

**Judgement reserved.**

In the meantime it is open to Appellant to file additional submission, if any.

**(M. B. LAL)  
Technical Member (P&NG)**

**(Justice M. Karpaga Vinayagam)  
Chairperson**